

open tender to obtain quotations for the supply of plant and equipment worth about Rs. 35 lakhs required for the BHC plant;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the Hindustan Insecticides Ltd. recommended strongly and sought Government's approval to award the contract for the supply of plant and equipment worth about Rs. 35 lakhs to M/s. Technical Enterprises, New York and their Associate French firm;

(d) whether it is also a fact that the Hindustan Insecticides Ltd. did not furnish the full details regarding their quotation; and

(e) if so, the action taken or proposed to be taken against the Officers concerned?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri K. Raghu Ramaiah): (a) Yes, Sir.

(b) When the Board of Directors came to decide how the quotations for the supply of plant and equipment should be obtained from likely sources, it was found the Hindustan Organic Chemicals, another Government undertaking under this Ministry, had just received quotations for an identical BHC plant. It was, therefore, decided by the Board to utilise those quotations.

(c) Yes

(d) Hindustan Insecticides Ltd. submitted all details but some clarifications had to be obtained from the company before Government decided the ordering of the plant.

(e) The question of taking action against any officers does not arise in view of the replies given to the foregoing parts of the question.

Hindustan Insecticides Ltd., New Delhi

3986. Shri Umanath:  
Shri Satya Narain Singh:  
Shri E. K. Nayanar:  
Shri P. Gopalan:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that Government have approved the proposal of Hindustan Insecticides, to put up a new Benzene Hexachloride Plant of 3000 tonnes/year at its Alwaye unit;

(b) if so, when the approval was communicated to Hindustan Insecticides Ltd.,

(c) whether it is also a fact that the estimated cost of production for Benzene Hexachloride, as revised after devaluation, is higher than the selling price of the product from the existing units in India in private sector; and

(d) the justification in allowing Hindustan Insecticides Ltd., to go ahead with its scheme to put up BHC unit even though the estimated cost of the product would be higher than the price at which it is being sold at present by other manufacturers?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri K. Raghu Ramaiah): (a) Yes, Sir.

(b) On the 3rd November, 1965.

(c) No.

(d) Does not arise.

Hindustan Insecticides Ltd.

3987. Shri Umanath:  
Shri Satya Narain Singh:  
Shri E. K. Nayanar:  
Shri P. Gopalan:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the purification plants for bye-product sulphuric acid supplied by M/s. Technical Enterprises to the Hindustan Insecticides Ltd. were taken over by the